

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 18.06.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.20AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 53/2021	Yogesh Kundra Vs SEW & Prasad Joint Venture & Another	Varsha Banerjee Amir Bavani	

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By the order of Hon'ble Member (J)

(Chennai Bench)